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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No. 30/2005
OA 1543/2003

New Delhi this the 11th day of July, 2005.

Hon'ble Mr. M.P.Singh, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Sunil Parashar,
S/O Shri J.P.Sharma,
Working as Jr.Engineer PPIO,
Tuglakabad, Delhi.

Applicant

(By Advocate Shri M.K.Bhardwaj)

VERSUS

UOI and Ors through:

1. Shri R.K.Singh,
Secretary,
Ministry of Railway,
Rail Bhawan, New Delhi.
2. Sh.D.K.Gupta,
General Manager,
W C Railway,
GM Office, Jabalpur (MP)
3. Shri S.K.Sharma,
Divisional Railway Manager,
Kota, W C Railway, Rajasthan.
4. Sh R.K.Jain,
Sr.Divisional Electrical Engineer,
Electric Loco Shed, Tuglakahad,
W C Railway, New Delhi.

Respondents

(By Advocate Shri Rajinder Khatter)

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-2-

ORDER (ORAL)

(Hon'ble Mr. M.P.Singh, Vice Chairman (A)

Learned counsel for respondents states that the directions given by the Tribunal have already been complied with. Learned counsel for applicant agrees to the submission made by the learned counsel for respondents. In view of this CP has become infructuous and is accordingly dismissed. Notices are discharged.


(Mrs. Meera Chhibber)
Member (J)


(M. P. Singh)
Vice Chairman (A)

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